COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NOS. IA NO. 1587 OF 2018 IN DFR NO. 4353 OF 2018

Dated: 14th November, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s. Aavanti Solar Energy Private Limited Appellant(s)

Versus

Gulbarga Electricity Supply Company Limited & Ors. Respondent(s)

Counsel for the Appellant(s) :

Counsel for the Respondent(s) : Mr. Balaji Srinivasan

Ms. Pallavi Sengupta for BESCOM

ORDER

(IA No. 1587 of 2018 - for urgent listing)

None present for the Applicant/Appellant. Ms. Pallavi Sengupta, learned counsel takes notice on behalf of BESCOM.

List the matter on <u>26.11.2018</u>.

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

mk/js